

URGENT

Office of the District Judge, Murshidabad

(English Department)
Berhampore, Murshidabad

Notice Inviting Quotation

Quotations are invited in sealed envelope from all willing suppliers on the following terms and conditions for supply of battery of 20(twenty) Uniline UPS (500 VA) for the purpose of use in the Judgeship of Murshidabad. Such quotation be submitted to the office of the undersigned by **4-30p.m.** on or before 03.03.2016.

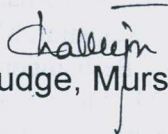
Schedule:

Last date & time for receipt of tenders: 03.03.2016 (Time: 16:30 Hrs.)

Date & time for opening of Bid: 03.03.2016 (Time: 17:00 hrs.)

Place of opening the Tenders: Chamber of the District Judge, Murshidabad.

The tender documents may be downloaded from the website www.ecourts.gov.in/murshidabad.


District Judge, Murshidabad

TERMS & CONDITIONS.

1. Quotation should be submitted to the office of the District Judge, Murshidabad in a sealed envelope on or before 03/03/2016 (**between 11-00 and 4-30 p.m.**) and should be properly signed and stamped. This Judgeship will not take any responsibility for delay, loss or non-receipt of quotations sent by post.
2. Rates should be quoted taking into account the description, make, type, specification and quantity of the articles for which quotations have been invited.
3. Rates quoted should be inclusive of all applicable charges, taxes, duties and levies.
4. The concerned supplier may have to submit copies of such documents as Trade License and/or PAN etc as and when the District Judge, Murshidabad may direct.
5. Conditional quotations will not be considered.
6. Willing suppliers submitting quotations should specify the address of its office and its Phone/Mobile number (and other contact numbers e.g. Fax, if available) for the purpose of quick communication in the event of urgency.

